- Cure Association) 1-River Bank Colony, Lucknow.
- Anand Niketan N. C. Hospital run by Akhil Bharatiya Manav "Satsang Mandal, Nakatiya, Bareilly, U.P.
- Shantikuti Prakritik Chikitsalaya, Gopuri Wardha.
- Rajasthan Prakritik
 Chikitsalaya Kendra,
 Ganga Shahar Road,
 Bikaner.
- Nature Cure Hospital, (Run by Santhal Patharia Seva Mandal) Jasidih. Bihar.
- Kamla Arogya Mandir, Yavatmal, Maharashtra.
- Nature Cure Hospital (Run by Sri Barkat Ram Vidyawati Ghai Dharamarth Trust)
 Amphalla, Jammu-Tawi).

Neelachal Express

2458. SHRI GAYA CHAND BHUYAN: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government propose to divert the Neelachal Express *via* Mirza-pur and Mughalsarai instead of *via* Vara-nasi *to* minimise distance from New Delhi to Puri;
- (b) on how many days during the curpent year the Neelachal Express reached

New Delhi Railway Station on scheduled time of arrival; whether timings of departure and arrival of this train at New Delhi station are proposed to be changed for convenience of passengers; if so, by when a decision is likely to be taken in this regard;

(c) whether Government propose to run this train daily to meet the requirements of the people of Orissa; if .so, by when it is proposed to run as daily service?

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHAUDHURI): (a) No.

- (b) During the current year from January '83 to July '83 175 Neelachal Express reached New Delhi right time on 11 days. There is no proposal to change the timing of Neelachai Express in the near future.
 - (c) Not at present.

Non-issue of essential medicines to C.G.H.S. beneficiaries

2459! SHRI VEERSHETTY MOGLAPPA KUSHNOOR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that for, some time past, the beneficiaries of the C.G.H.S. dispensary in Laxmi Bai Nagar, New Delhi are not getting essential medicines prescribed by doctors; and
- (b) if so, what are the reasons therefor and what action .Government propose to take in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUDBEN M. IOSHJ): (a) No.

(b) Question does not arise.

Papers laid

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Functioning of flood control Department Delhi

2460. SHRI RAM BHAGAT PASWAN: Will the Minister of IRRIGATION pleased to state:

(a) the percentage of works done by Civil Engineering and Mechanical Engineering of Flood Control Department, Delhi, separately and whether Government are aware that at least Rs. 3 crores has been spent by Flood Control Department, Delhi during the last few years through Civil Department although it would have been spent by the Mechanical Division: and

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA): (a) and (b) The Delhi Administration has reported that percentage of works carried out by Civil Engineering Divisions is about 80 per cent and by Mechanical Division about 20 per cent. Delhi Administration has further reported that with the available machinery and skilled manpower the Department is able to execute only 15 to 20 per cent of the annual earth work through Mechanical Division. The Civil Engineering Divisions deploy thousands of manual labour, donkey labour and camel carts etc. offering employment opportunities to the poor strata of the society. The extensive embankment and drainage works are normally carried manually and mechanised means are generally adopted in some specific and difficult reaches.

12 Noon

PAPERS LAID ON THE TABLE

on the Table

श्री शिव चन्द्र ज्ञा : श्रीमन, मेरा पाइन्ट बाफ बार्डर है . . . (ब्यवधान)

श्री समापति : बाप के खिलाफ इम्यू-नाइजेशन वैक्सान अभी नहीं निकला है। ...(व्यवधान)

श्री शिव चन्द्र झा: यनावित जी, आप एकदम से हाजर से चले जाते हैं। धापने प्रिविलेजीज है बारे में कल एक निर्णय दिया है। श्री खुशवन्त सिंह के खिलाफ ग्रह नोटिस दिया गया था। लेकिन उसमें गर नहीं बताया स्या है कि किन-किन सःस्यां ने यह नोटिस दिया है। मैं जानना चहुता है कि उनका नाम क्यों नहीं खोला गया है ?

Mr. Deputy Chairman [in the Chair]

MR. DEPUTY CHAIRMAN: Before we proceed further I would like to inform honourable Members that the Calling-Attention witt be taken up at 4 p.m. Before that we shall take up the other business.

SHRI DIPEN GHOSH (West Bengal): Mr. Deputy Chairman, I have a submission to make. I have given notice of a special mention. It relates to railways. Would you kindly ask the Railway Minister to stay in the House?

MR. DEPUTY CHAIRMAN: First let us take up the papers to be laid on the Table...